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Defective Case Register from 2026-10-21 to 2026-10-21

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/32284/2026	UMA SHANKAR PATEL	2026-10-21	Disposed date of earlier ABLAPL application not mentioned in the reference certificate
2	D-ABLAPL/32286/2026	AMLAN SHAKTI PAUL	2026-10-21	Page marking from annx-1 onward be rectified.
3	D-ABLAPL/32366/2026	SUSHANTA KUMAR JOSHI	2026-10-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
4	D-WP(C)/49643/2026	DEBENDRA KUMAR DHAR	2026-10-21	1.Question of maintainability of Writ Petition.
5	D-WP(C)/49585/2026	NIRANJAN PANDA (1)	2026-10-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Annx.2 not legible.
6	D-ABLAPL/32394/2026	SANTOSH SETHI	2026-10-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and Date Chart is missing
7	D-ABLAPL/32397/2026	SURYAKANTA DWIBEDI	2026-10-21	Name, address, mobile No. of the victim/informant be redacted from annx-1
8	D-RVWPET/49903/2026	SAMEER KUMAR DAS	2026-10-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Put up for SR after filing of c. copy of impugned order.
9	D-WP(C)/49662/2026	SAMEER KUMAR DAS	2026-10-21	1. Occupation of the deponent not furnished.
10	D-EXP/49759/2026	SIDHESWAR MALLIK	2026-10-21	wpc (OAC) no wrongly mentioned in date chart.
11	D-BLAPL/32308/2026	SAPAN KUMAR LENKA	2026-10-21	1. The sequence of present BLAPL need to be mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
12	D-WP(C)/49687/2026	SOURAV SUMAN BHUYAN	2026-10-21	i)Address of the opp. party no. 1 not correctly furnished in C.T.ii) Father name of the deponent mentioned in affidavit not tally with cause title.
13	D-BLAPL/32309/2026	NRUSINGHA NANDA MOHAPATRA	2026-10-21	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In Index, Bail Application is required to be paginated as 4 - 8 2. In Dates and Events, the date of disposal of earlier BLAPL No. 205 of 26 is wrong. 3. The sequence of present BLAPL in bold letter is need to be mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 4. The Deponent has not disclosed her relation with the Petitioner nor has authorised by

				him to swear in the Affidavit 5. Page 19 is missing. Further, Stamped pages need pagination.
14	D-CRLMP/32260/2026	KASHINATH PATTANAIK	2026-10-21	i)Age of the opp.no.3 not mentioned in CT.
15	D-RVWPET/50090/2026	SOHAN MISHRA	2026-10-21	Para no wrongly mentioned in declaration.
16	D-WP(C)/49665/2026	SUBHAM AGRAWAL	2026-10-21	1. In affidavit, occupation of the deponent wrongly furnished.
17	D-WP(C)/49663/2026	NIRANJAN PANDA	2026-10-21	1.In Index, page marking not done in Annexure-4 5 6 2. In Cause title of the W.P, age of the petitioner mentioned 63 where as at affidavit, it is mentioned as 60 3.Occupation of the deponent not furnished. 4. In declaration under affidavit, no of paragraph not furnished. 5. In Prayer rejection order passed on the date not furnished. 6.In Paragraph-1 of the W.P information wrongly furnished. 7. Put up for S.R there after
18	D-WP(C)/50235/2026	NIRANJAN LENKA	2026-10-21	Father name of the petitioner in Affidavit not tally with C.T.
19	D-WP(C)/49514/2026	SOUMIK SPANDAN TRIPATHY	2026-10-21	i) Paragraph no. mentioned in affidavit not correct.ii) Two page not page marked after page no. 81 .iii) Page nos. 61 to 65 and 82 to 85 not legible. iv) Page mark of annexure-4 in Book mark not tally with Index.
20	D-WPCRL/31722/2026	BADRINARAYAN PANDA	2026-10-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-WPCRL/31924/2026	AMLAN MOHANTY	2026-10-21	1 Page-11 not setting properly.2 .WP(C) CRL not mentioned in page-3.3 C.T. case not mentioned in annex-2 in pettion.
22	D-CRLMP/32219/2026	PRAVASH CHANDRA JENA	2026-10-21	i)Provision of Law not correctly furnished. ii .Name, address and other details of the victim to be redacted.
23	D-CRLMP/32237/2026	NIKUNJA KUMAR ROUT	2026-10-21	i)Age of the opp. party no.5 not mentioned.
24	D-CRLMP/32248/2026	PRASANTA KUMAR SAHOO	2026-10-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
25	D-CRLMA/32629/2026	ASHUTOSH MOHANTA	2026-10-21	Put up for SR after filing of c. copy of impugned order.
26	D-CRLLP/32205/2026	GHANASHYAM NAMTOAR	2026-10-21	Period of Delay 7 days. Court Fee of Rs-6/- to be paid.
27	D-ABLAPL/32384/2026	SANJIB KUMAR BHANJADEO	2026-10-21	previous filed ABLAPL applications not mentioned in the reference certificate. 2)Name,address,mobile No. of the victim/informant be redacted from annx-1 and annx-2